

Shri Kachhavaia:

{ **Shri A. P. Singh:**
 { **Shri Balkrishna Wasnik:**

Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 274 on the 26th August, 1963 and state:

(a) whether Government's attention has been drawn to the reported statement made in Ceylon's House of Representatives on the 30th August, 1963 by Mr. Felix Bandarnaike to the effect that there were no "Stateless" persons in Ceylon, and that the Nehru-Kotelawala pact of 1954 was not carried out by India; and

(b) Government's reaction to the above-mentioned statement?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Yes, Sir.

(b) This statement is generally in line with the views of the Government of Ceylon expressed in the past. The question of people of Indian origin in Ceylon is under discussion. The Prime Minister has received a letter from the Prime Minister of Ceylon which is under examination by the Government of India.

Session of the U.N. General Assembly

*690. **Shri Hari Vishnu Kamath:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 289 on the 26th August, 1963 and state:

(a) whether the names of the other members of the Indian delegation to the next session of the United Nations General Assembly have been finalised;

(b) if so, who and what they are;

(c) whether considerations of economy during the period of Emergency have been borne in mind when fixing the size of the delegation;

(d) whether Government have proposed or seek to propose the inscription of additional items on the agenda of the session; and

(e) if so, the outlines thereof?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). Yes, Sir. A copy of a list showing the composition of the Indian Delegation is placed on the Table of the House. [Placed in Library. See No. LT-1727/63].

(c) Yes, Sir.

(d) and (e). India along with 15 other countries has proposed an additional item entitled "The violation of Human Rights in South Vietnam" for inclusion in the agenda of the 18th regular session of the General Assembly.

Chinese Spies in NEFA

{ **Shri Bade:**
 { **Shri Kachhavaia:**
 *690-A. { **Shri Brij Raj Singh:**
 { **Shri A. P. Singh:**
 { **Shri Hem Barua:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that in July, 1963 some persons were arrested as Chinese spies;

(b) whether the arrested persons were kept in Teju Jail in NEFA;

(c) whether it is also a fact that the arrested persons in Teju Jail have absconded carrying with them five rifles and some bullets; and

(d) the action taken against the Officers on duty?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) Five Mishmis from remote northern villages of Lohit Frontier Division, NEFA, were arrested in May, 1963, for crossing the frontier and re-entering it without valid documents.

(b) They were escorted down to Teju and remanded into judicial custody under CRP guard pending enquiries.

(c) At 5.30 A.M. on 24th July, they asked for water and overpowered a sentry during heavy rain. They escaped with four rifles and 190 rounds of ammunition belonging to the CRP guard. Two of them with one rifle have been re-captured and a search for the others continues.

(d) An inquiry has been ordered through the Commandant of the CRP. It is still in progress.

Contract system in Coal Mines

*691. { Shri Yashpal Singh:
Shrimati Savitri Nigam:

Will the Minister of Labour and Employment be pleased to state:

(a) whether the system of contract labour suggested by the Court of Inquiry (Coal Mining) has been abolished in the coal mines owned by the private sector; and

(b) if not, the reasons therefor?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): (a) and (b). Out of 227 collieries where the contract labour system was in vogue, it has been abolished in 187 collieries. In the remaining the matter is being pursued actively.

पूर्वी उत्तर प्रदेश की स्थिति का अध्ययन

*६९२. { श्री भक्त दर्शन :
श्री रा० गि० बुबे :
श्री स० मो० बनर्जी :
डा० महादेव प्रसाद :
श्री विश्व नाथ पाण्डेय :
श्री राम हरल्ल यादव :
श्री विश्राम प्रसाद :
श्री बाल कृष्ण सिंह :
श्री रामपुरे :
श्री सरजू पाण्डेय :

क्या योजना मंत्री २५ फरवरी, १९६३ के तारकित प्रश्न संख्या १०९ के उत्तर के

सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) पूर्वी उत्तर प्रदेश की स्थिति का अध्ययन करने के लिए योजना आयोग और उत्तर प्रदेश सरकार की जोस मिति वहां गई थी क्या इस बीच उस ने अ न प्र प्रति-वेदन तैयार कर लिया है ;

(ख) यदि हां, तो समिति की मुख्य सिफारिशें क्या हैं ; और

(ग) उन सिफारिशों पर योजना आस भारत सरकार के अन्य मंत्रालय तथा उत्तर प्रदेश सरकार क्या कार्यवाही कर रही है ?

अस और रोजगार मंत्रालय में उपमंत्री तथा योजना उपमंत्री (श्री च० रा० पट्टाभि-रामन) : (क) अध्ययन दल अपनी रिपोर्ट को अन्तिम रूप देने में लगा हुआ है ।

(ख) और (ग) प्रश्न नहीं उठता ।

Training of Technical Workers in Delhi

693. Shrimati Savitri Nigam: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 761 on the 8th Apr., 1963 and state:

(a) the number of trainees for whom provision has been made for imparting training in the Industrial Training Institutes in Delhi; and

(b) whether any assessment has been made regarding the actual requirements of the technical (skilled and operative) workers in Delhi?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Patabhi Raman): (a) 4,868 by the end of the Third Five Year Plan.

(b) Yes.